

# THE HIGH COURT OF MEGHALAYA SHILLONG

## ORDER

Dated, Shillong August, 2023

**No.HCM.II/5/2013-Estt/** : With the approval of the Hon'ble the Chief Justice, High Court of Meghalaya, the Service of Shri Bansan Singh Thangkhiew (Retd. Chief Architect PWD, Buildings) is hereby extended on contractual basis for another period of 6(six) months w.e.f. 01.09.2023 on the same terms vide order No. HCM II/5/2023/Estt/579 dated 01.03.2023

By Order,

REGISTRAR GENERAL

**Memo.No.HCM.II/111/2013-Estt/**<sup>2332A</sup> Dated, Shillong <sup>30<sup>th</sup></sup> August, 2023

Copy to :-

1. The Joint Registrar-cum- PPS to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S. to Hon'ble Mr. Justice H.S Thangkhiew, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for his Lordship's information.
4. The Private Secretary to Hon'ble Mr. Justice B. Bhattachajee, High Court of Meghalaya, Shillong for his Lordship's information.
5. All District and Sessions Judges, Meghalaya for favour of kind information.
6. The Secretary to the Government of Meghalaya, Law Department, Shillong, for favour of kind information.
7. The Joint Registrar (Listing) cum OSD to the Hon'ble the Chief Justice, High Court of Meghalaya, for favour of information.
8. The Accountant General (A&E), Meghalaya, Shillong, for favour of information.

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9. The Chief Engineer, PWD (Buildings), Meghalaya, Shillong for favour of kind information.
10. Shri. Basan Singh Thangkhiew for favour of information and necessary action.
11. The Deputy Registrar (Accounts Section), High Court of Meghalaya, Shillong for information and necessary action.
12. The System Analyst, High Court of Meghalaya, with a request to get the same uploaded in the Official Website.
13. Office Copy.

**REGISTRAR GENERAL**